

SPECIAL BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/236(KB)2021
IA(I.B.C)/1073(KB)2023, IA(I.B.C)/1522(KB)2022,
IA(I.B.C)/1079(KB)2023, IA(I.B.C)/1080(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS PREDICATE CONSULTANTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Priyanka Jain, Adv.] For the Liquidator
Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Rishav Banerjee, Adv.] For the Applicant in IA(I.B.C)/1079(KB)2023 and
Mr. Rajarshi Banerjee, Adv.] IA(I.B.C)/1080(KB)2023

Mr. Rishav Banerjee, Adv.] For R-5 and R-6 in IA(I.B.C)/1522(KB)2022
Mr. Zeeshan Haque, Adv.]
Mr. Rajarshi Banerjee, Adv.]

Mr. Subodh Kumar Agarwal, AR] For R-1 to R-4 and R-7 in IA(I.B.C)/1522(KB)2022

Ms. Barsha Dikshit, PCS] For R-8 in IA(I.B.C)/1522(KB)2022

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **10.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**